

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 3629 OF 2003

NANDIKONDA SAMBAIAH

.....

APPELLANT

VERSUS

THOTA THOMASIAH

.....

RESPONDENT

O R D E R

The civil appeal is dismissed.

.....J
[HARJIT SINGH BEDI]

.....J
[DR. B.S. CHAUHAN]

NEW DELHI
AUGUST 20, 2009.

JUDGMENT